

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 259 OF 199 9

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Order of the Tribunal

4/8/2000

Mr. D. G. Bhooja, Counsel for applicant.
Mr. Vineet Mathur, Counsel for the Respondents.

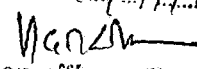
The learned counsel for applicant wants to withdraw the present petition, therefore, the petition is disposed of as having been withdrawn.

The OA is disposed of accordingly.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 10.1.07
under the supervision of
section officer () as per
order dated 10/11/2006


Section officer (Record)

RCM
V.K.M.
2/9

C/R
R.S. Gill

for
V.K. Mathur
6-9-2000